

श्री मोहन लाल पिपिल (बुर्जा) : मुजफ्फरनगर में बारह तारीख को बूढ़ जयन्ती के अवसर पर लाठी चार्ज और मोली चलो भी जिस में दो सौ के करीब छात्र भी शामिल हुए थे। गृह राज्य मंत्री जी वहाँ स्वयं गए थे। उन्होंने देखा है कि वहाँ पर जो लोग जकमी हुए थे और जिन को पकड़ा गया है उनके भी बेइयां और हथकड़ियां पड़ी हुई हैं। हम ने इस घटना के बारे में कालिग एट्रेंशन दिया है लेकिन उस पर विचार नहीं हो रहा है और उसका यहाँ रखने का मौका नहीं दिया जा रहा है। माय कृपया इसके लिए कोई समय दें या मंत्री महोदय से कहें कि वह इस घटना के बारे में एक बक्तव्य दें।

MR. SPEAKER: I will try to give it next week. Please repeat it. At the end of the week, it lapses. Now Papers to be Laid.

12.02 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER TOBACCO BOARD ACT

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): I beg to lay on the Table a copy of the Tobacco Board (Second Amendment) Rules, 1978, (Hindi and English versions) published in Notification No. G.S.R. 596(E) in Gazette of India dated the 28th December, 1978, under sub-section (3) of section 32 of the Tobacco Board Act, 1975. [Placed in Library. See No. LT-3299/79].

ANNUAL REPORTS OF NATIONAL CO-OPERATIVE CONSUMERS' FEDERATION AND INDIAN STANDARDS INSTITUTION.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation Limited, New Delhi for the year 1976-77 along with the Audited Accounts. [Placed in Library. See No. LT-3300/79].

(2) A copy of the Annual Report (Hindi and English versions) of the Indian Standards Institution, New Delhi, for the year 1977-78. [Placed in Library. See No. LT-3301/79].

"ECONOMIC SURVEY, 1978-79", DIRECT TAX LAWS COMMITTEES' REPORT (HINDI VERSION), NOTIFICATIONS UNDER CUSTOMS ACT, UNDER CENTRAL EXCISE RULES, UNDER DELHI SALES TAX, ACT, ANNUAL REPORT AND AUDITED ACCOUNTS OF INDIA ASSURANCE CO., LTD., BOMBAY AND TWO STATEMENTS.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:

(1) A copy of "Economic Survey, 1978-79" (Hindi and English versions). [Placed in Library. See No. LT-3302/79].

(2) A copy of the Final Report (Hindi version) of the Direct Tax Laws Committee. [Placed in Library. See No. LT-3303/79].

(3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:

(i) G.S.R. 582(E) published in Gazette of India dated the 18th December, 1978, together with an explanatory memorandum regarding import of unmated mares for breeding purposes in India.

(ii) G.S.R. 1546 and 1547 published in Gazette of India dated the 30th December, 1978 together with an explanatory memorandum regarding partial exemption from Customs duty on component parts and rubber tyre and tubes for manufacture of motor vehicles and tractors.

(iii) G.S.R. 1548 published in Gazette of India dated the 30th December, 1978 together with an explanatory memorandum regarding prohibition of export of Sann-Hemp unless the same has

*English version of the Report was laid on the Table on the 5th December, 1978.